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Title: Introduction of the Reservation for the Scheduled Castes and the Scheduled Tribes in Private Sector Bill, 2016.

DR. UDIS RAJ (NORTH WEST DELHI): I beg to move for leave to introduce a Bill to provide for reservation for persons belonging to the Scheduled Castes and the Scheduled Tribes in private sector and for matters connected therewith.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for reservation for persons belonging to the Scheduled Castes and the Scheduled Tribes in private sector and for matters connected therewith."

The motion was adopted.

DR. UDIS RAJ : I introduce the Bill.

15.37 1/2 hours